

I. Report and Accounts (1989-90) of the Pyrites Phosphates and Chemicals Limited, Rohtas (Bihar) and related papers

II. Report and Accounts (1989-90) of the Fertilizers and Chemicals Travancore Limited, Kochi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTAM DAS PATEL) On behalf of SHRI RAM BAHADUR SINGH: I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Thirtieth Annual Report and Accounts of the Pyrites Phosphates and Chemicals Limited, Rohtas (Bihar), for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the Company [Placed in Library See No LT-1968/91]
- (ii) (a) Forty-sixth Annual Report and Accounts of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 1989-90, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the Company [Placed in Library See No LT-1967/91]

I. Report of the Comptroller and Auditor General of India

II. Report and Accounts (1989-90) of the Industrial Development Bank of India, Bombay and related papers

THE DEPUTY MINISTER IN THE

MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): I lay on the Table—

- I A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March 31, 1989—Union Government (Civil) [No 16 of 1990] on Rural Landless Employment Guarantee Programme, under clause (1) of article 151 of the Constitution [Placed in Library See No LT—2081/91]
- II A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 18 and sub-section (5) of Section 23 of the Industrial Development Bank of India Act, 1964 read with section 13 and 15 of the Public Financial Institutions Laws (Amendment) Act, 1975 —
 - (i) Annual Report and Accounts of the Industrial Development Bank of India, Bombay, for the year 1989-90 together with the Auditors' Report on the Accounts
 - (ii) Review by Government on the working of the Bank [Placed in Library, See No LT-1732/90]
- I. Report and Accounts (1989-90) of the Mandya National Paper Mills Limited, Belagula (Karnataka) and related papers